

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 26<sup>th</sup> November, 2020

## **NOTICE**

Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) has proceeded on leave. The following matter listed in the Court-IV on 27.11.2020 will be taken up in Court-III.

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 204 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi

By order of the Hon'ble Acting Chairperson

-Sd/-

(Peeush Pandey) Registrar